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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2006

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

M/s. Sociedade De-Formrnto Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Joseph Kodeanthara Sr Counsel Eric Correia Atul Desai Kunjita Shah i/b Kanga & Co for Petitioner	Advocate	
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	Rajiv Datta a/w Walter Lewis i/b Mulla & Mulla for Respondent No. 2	Senior Counsel Advocate	
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	Pankaj Sawant i/b Delina Gupta for Respondent No. 3.	Senior Counsel	
	Zal Anandhynayne a/w Abhezar Fairmullabhai Shaher Pradhan & Anshdin Chivale i/b HSA Advocates for Respondent Nos. 8 to 10	Advocate Advocate Advocate	

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ORDER

TCP No.87/397-398/NCLT/MB/MAH/2006

Part heard. List this matter on 14.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)